



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Legislation Section) Civil Secretariat
Jammu/Srinagar

To

**The Director,
J&K Information Department,
Srinagar.**

No.LD(Leg)2003/21

Dated. **22**-08-2017

Subject:- Financial Assistance to the Voluntary Organizations engaged in the use of different languages specified in the Eighth Schedule to the Constitution in the field of law.

Sir,

Kindly find enclosed herewith a copy of D.O.No. 13011(1) (ii)/2017-Leg.I dated 26th July, 2017 alongwith its enclosures received from Government of India, Ministry of Law and Justice regarding the subject cited above. In this connection, it is requested to get the scheme published in two leading newspapers of both Kashmir and Jammu Division for its wide publicity.

Yours faithfully,

[Signature]
22.8.17

(Ashish Gupta)
Assistant Legal Remembrancer,
Department of Law, Justice and PA.

[Signature]
22/8/17

Encls:- (As above)

Copy to the In-charge Official Website with the request kindly to upload the aforesaid scheme in the Official Website of the Department.

रामधन मीना

संयुक्त सचिव और विधायी परामर्शी

RAMDHAN MEENA

Joint Secretary & Legislative Counsel

Phone : 011-23386229 (Off.)

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सत्यमेव जयते

भारत सरकार,
विधि और न्याय मंत्रालय,
विधायी विभाग, राजभाषा खंड,
'ए' विंग, 7वां तल,
शास्त्री भवन, नई दिल्ली - 110 001

Government of India,
Ministry of Law and Justice,
Legislative Deptt., Official Languages Wing,
'A' Wing, 7th Floor,
Shastri Bhawan,
New Delhi - 110 001

D.O.No. 13011(1)(iii)/2017-Leg.1

Dated: 26th July, 2017

Sir,

This is to inform that the Official Languages Wing of Legislative Department has a scheme for giving financial assistance to the Voluntary Organisations engaged in the use of different languages specified in the Eighth Schedule to the Constitution in the field of law. In this connection, detailed advertisements have been published in the leading newspapers of the country inviting applications during the period from **16th July, 2017 to 31st August, 2017** from eligible Voluntary Organisations engaged in aforesaid work for considering them for giving financial assistance for the financial year 2017-2018. A copy of the Advertisement of each in Hindi and English is enclosed.

2. The Voluntary organisations desirous to apply for financial assistance should send their applications through concerned Law Department of the respective State or Distt. Magistrate of the area so as to prove the veracity of the bonafide address and Bank Account Number of the organisation.

3. We have fixed **31st August, 2017** as the last date for receipt of applications from the Voluntary Organisations working in the field of law for promotion of Official Languages. The application form and details of the scheme are available on the Ministry's website: www.lawmin.nic.in/olwing.

4. I shall be grateful if you could give wide publicity to the Scheme in your State so that all eligible Organisations may take advantage of the same.

with regards,

Yours sincerely,

(R.D. Meena)
Member Secretary

Encl: As above
To

Sh. Bharat Bhushan Vyas,
Chief Secretary,
Government of Jammu & Kashmir,
Civil Secretariat, Srinagar-190001

Copy to :

Law Secretary,
Government of Jammu & Kashmir,
Civil Secretariat, Srinagar-190001.

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Secy. Law
11/8/17

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15/8/2017

ALR (2017)
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